

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-107/252/ND/2018

In the matter of

HN Polymers (P) Limited

... PETITIONER

SECTION :

Under Section 252

Order delivered on 02.2.2018

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner /applicant

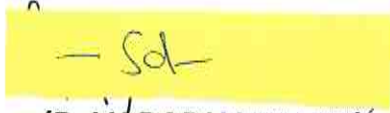
For the Respondent/Corporate Debtor : -

ORDER

None appears for the petitioner. Let the matter be posted for the appearance of the petitioner which is fixed on 20.2.2018, failing which, the petition will be dismissed for non-prosecution.

List on 20.2.2018.

Surjit  
02.2.2018.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)